

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 4676
TO BE ANSWERED ON 30/03/2017

RGSA

4676. SHRI RABINDRA KUMAR JENA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has any goals set with suitable timelines to achieve the objectives set under the RGSA scheme, if so, the details thereof;
- (b) the details of activities including technical assistance provided to Panchayats in the State of Odisha during the last year;
- (c) the details of funds sanctioned and released for such activities during the last three years and current year, State/ UT-wise; and
- (d) whether this scheme includes computerization of Panchayats, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ
(SHRI PARSHOTTAM RUPALA)

(a) - (d) Ministry of Panchayat Raj implemented the scheme of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA) from 2012-13 to 2015-16 under which funds were provided to States for strengthening of Panchayati Raj Institutions. A new restructured scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) aims at strengthening of Panchayati Raj Institutions (PRIs) by way of capacity building of the PRIs and its functionaries, through more use of technology and handholding some Panchayats as peer learning centres. The scheme envisages to provide computers on limited scale.

During 2016-17, the funds to the States have been provided for Capacity Building of Panchayats, out of the budgetary provision of Capacity Building-Panchayat Sashaktikaran Abhiyan (CB-PSA), a sub-scheme of to be restructured scheme of Rashtriya Gram Swaraj Abhiyan (RGSA).

Details of activities including technical assistance for which funds were sanctioned to State of Odisha during the last year under RGSA is as follows:

Year	Training	Institutional Infrastructure	E-governance	PESA
	No of participants			
2015-16	131090	I DPRC 3 Faculty for SPRC and 40 faculty for 9 DPRCs	State level Unit	1926 Gram Sabha Mobilizers 118 Block Coordinators and 13 District Coordinators

For IEC & PMU activities to the extent of 1% & 5% respectively of the approved budget were provided.

Details of funds sanctioned and released on different activities during the last three years and current year, State/ UT-wise under the scheme of Rajiv Gandhi Panchayat Sahasktikaran Abhiyan(RGPSA)/Rastriya Gram Swaraj Abhiyan (RGSA) is at **Annexure**.

Annexure**Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 4676 for answer on 30/03/2017****raised by Shri Rabindra Kumar Jena****Position regarding State-wise Fund Sanctioned and Released under RGPSA/RGSA during 2013-14 to 2016-17****(Amount Rs. in Cr.)**

S.No	Name of the State/ UTs	2013-14		2014-15		2015-16		2016-17	
		Sanctioned	Funds Released	Sanctioned	Funds Released	Sanctioned	Funds Released	Sanctioned	Funds Released
1	Andhra Pradesh	203.69	41.6	144.35	24.19	21.04	12.5	91.61	91.61
2	Arunachal Pradesh	21.52	8.71	23.13	7.72	2.90	0	2.00	0.59
3	Assam	36.97	16.65	98.21	26.04	39.48	17.08	55.29	49.08
4	Bihar	22.96	8.61	192.30	63.67		0	0	0
5	Chhattisgarh	71.91	25.73	94.33	11.4	29.68	14.64	42.62	42.62
6	Gujarat	87.55	31.65	37.70	1.06	10.36	0	66.76	33.38
7	Haryana	19.80	2.93	57.90	18.78	21.81	0	30.39	11.37
8	Himachal Pradesh	55.41	15.84	51.59	15.26	13.12	2.48	4.51	1.40
9	Jammu & Kashmir	25.16	9.45	45.71	8.58	7.08	0	0	0
10	Jharkhand	35.56	16.45	47.92	16.2	23.89	9.49	60.79	20.9
11	Karnataka	68.11	25.56	160.09	46.8	77.76	32.71	58.81	15.08
12	Kerala	44.19	16.58	60.35	14.49	10.55	0	23.53	8.55
13	Madhya Pradesh	116.85	42.83	164.76	37.46	41.63	10.8	86.21	55.45
14	Maharashtra	221.77	83.17	214.31	34.76	39.76	4.5	45.66	21.17
15	Manipur	3.54	1.6	12.03	5.42	10.80	5.4	10.02	9.82
16	Mizoram		0	5.52	2.48		0	12.95	9.22
17	Odisha	76.58	28.73	116.51	32.92	19.58	0	40.03	25.06
18	Punjab	28.96	7.97	7.32	0	2.69	2.69	19.38	11.00
19	Rajasthan	64.24	15.45	44.84	11.56	16.37	4.48	45.75	22.27
20	Sikkim	6.99	3.15	17.77	6.85	2.70	1.26	4.83	2.33
21	Tamil Nadu	155.01	58.14	54.10	20.16	18.26	8.96	55.48	27.32
22	Tripura	17.10	9.09	13.34	2.36	5.21	1.35	13.32	8.3
23	Telangana	91.49	34.64	154.26	29.94	35.78	13.13	47.26	43.38
24	Uttarkhand	18.64	5.47	46.82	13.04	9.53	3.09	27.45	13.21
25	Uttar Pradesh	125.69	42.37	87.17	0	70.54	11.00	118.59	39.87
26	West Bengal	21.92	8.23	102.88	27.71	37.13	9.91	45.20	21.86
27	Dadra	3.6	0	2.90	1.09		0	0	0
28	Daman	3.72	0	4.02	1.51		0	0	0
29	Goa		0		0	2.60	1.06	3.83	1.38
30	Chandigarh		0		0	1.33	0.29	0	0
31	Lakshadweep		0		0	4.26	1.65	0	0
32	Andaman	0	0	0	0	0	0	0.42	0.17
	Total	1648.93	560.6	2062.17	481.45	575.84	168.47	1013.26	586.40
